

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 36

CA No. 457/20, 12/21, 138/22

And

CP No. 142/Chd/Hry/2019

**Under Section 424(3), CA 2013 &
R 11, NCLT Rules 2016**

In the matter of:-

Associated Broadcastings Company Pvt. Ltd.

...Petitioner

Vs.

Gujarat TV9 Pvt. Ltd.

...Respondent

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member
(Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to
17.04.2023.

-sd-
Court Officer

March 14, 2023
SM